

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4270/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri R. Lal,
Civil Judge,
Bongaigaon.

Dated Guwahati, the 18th July, 2018.

Sub:- **Headquarter leave permission.**

Refs:- Your letter No. ADJB VI-1/2018/706/DATED BONGAIGAON/2018/, dated 17.07.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Headquarter Leave permission from the **afternoon of 18.07.2018 till the morning of 20.07.2018** has been granted/ ~~rejected~~.

The Chief Judicial Magistrate, Bongaigaon or in his absence the Addl. Chief Judicial Magistrate, Bongaigaon will remain in-charge of the court and office of the District & Sessions Judge, Bongaigaon.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

